

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.418
IB/78/ND/2024

IN THE MATTER OF:

| | | |
|---|-----|------------|
| Continental Energy Solutions | ... | Applicant |
| Versus | | |
| C P Arora Engineers Contractors Private Limited | ... | Respondent |

Under Section 9 (IBC)

Order delivered on 05.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Amit Agrawal
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Applicant, Learned Counsel for the Respondent are present. Due to net-connectivity issue, we are not able to hear the Counsels. List the matter on **01.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)